

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2520
ANSWERED ON 09.03.2021

FUNDS ALLOCATED TO BIHAR

2520. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total amount of funds allocated by the Union Government to State Government of Bihar for panchayat development in the State of Bihar during the last three years;
- (b) the amount of funds utilized so far in this regard; and
- (c) the fresh steps being taken by the Government for development of Panchayat in the State of Bihar?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Ministry of Panchayati Raj (MoPR) is implementing the Centrally Sponsored Scheme (CSS) of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary aim of strengthening Panchayati Raj Institutions (PRIs) for achieving Sustainable Development Goals (SDGs) with the main thrust on convergence with Mission Antyodaya. Under the scheme of RGSA, no prior allocation of funds is made to the State and fund is approved based on the annual action plan. An amount of Rs.289.97 crore was approved during the year 2018-19 to 2020-21 and an amount of Rs.25.31 crore has been utilized by the State Government during these years. Further, the MoPR has been incentivizing best performing Panchayats/States/Union Territories (UTs) across the country through awards, including financial incentives ranging from Rs.5-50 lakhs for Panchayats, under its Incentivization of Panchayats Scheme in recognition of their good work for improving delivery of services and public goods. An amount of Rs.0.68 crore as award money/financial incentives was released to the State of Bihar for its awardee Panchayats during the last three years.

Moreover, under the Fourteenth Finance Commission awards, grants to the tune of Rs.13504.80 crore has been released/utilised to the State during the last three years against the total allocation of Rs.15194.43 crore on recommendations of the Ministry of Panchayati Raj for the development of panchayats. A total of Rs. 24,579 crore has been allocated to the State under the Fifteenth Finance Commission award including the interim award for the year 2020-21.

Under the major rural development schemes of the Ministry of Rural Development like Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) and Pradhan Mantri Gram Sadak Yojana (PMGSY) funds are allocated/released for developmental works in panchayats. The scheme like MGNREGS is demand driven and no separate allocation to the States including the State of Bihar is made. The total funds allocated/released under the above major schemes and utilised during the last three years is Rs.40831.16 crore and Rs.52237.02 crore (including state share) respectively. Similarly, under Swachh Bharat Mission (Grameen) scheme of Department of Drinking Water and Sanitation, Rs.5686.98 crore has been released to the State of Bihar that utilised Rs.4650.78 crore during the last three years.
